

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(The Secretariat, Committee For Designation of Senior Advocates)

NOTICE

No. 182 of 2025 /RG/LP

Dated: 29/01/2025

Subject: Regarding designation of Senior Advocates.

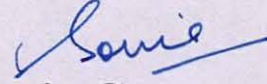
Pursuant to applications/recommendations received by this Secretariat for designation of Senior Advocates and after preliminary scrutiny, reports were requisitioned from different offices/agencies which have now been received. Now the applications/recommendations of the following advocates are complete in all respects and are ready for placing before the Hon'ble Permanent Committee:-

S.No.	Name of the Advocate
1	Sh. Nirmal Kishore Kotwal
2	Sh. Pran Nath Bhat
3	Sh. Kanya Lal Pandita
4	Sh. Rameshwar Prasad Sharma
5	Sh. Iqbal Hussain Bhat
6	Sh. Ajay Sharma
7	Sh. Shah Mohd

Therefore, In terms of Rule 3(v) of the "Criteria for Designating Senior Advocates, 2023" issued by the High Court of Jammu & Kashmir and Ladakh vide Notification No.2541/RG/LP dated 30.10.2023, suggestions/views are sought from all the stakeholders with regard to proposed designation of aforementioned Advocates as Senior Advocates. Suggestions/views must reach this Secretariat within **fifteen days positively**, from the date of issuance of this

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Notice, whereafter no such communication(s) shall be entertained and the applications/recommendations shall be placed before the Hon'ble Permanent Committee in terms of Rule 3 (vi) of the aforesaid rules.



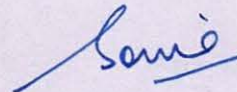
Sonia Gupta
(Director, J&K State Judicial Academy)
SECRETARY
Committee for Designation of Senior Advocates

No. 3873-3930 / RG/LP

dated 29.01.2025

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh at Jammu.
 2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh at Jammu.
 3. Secretary to Hon'ble Mr. Justice Atul Sreedharan
 4. Secretary to Hon'ble Mr. Justice Sanjeev Kumar
..... for information of their Lordships.
 5. Advocate General, U. T of Jammu & Kashmir
 6. Shri Reyaz Ahmad Jan, Sr. Advocate
..... for information.
 7. Registrar Judicial, High Court wing Jammu/Srinagar, with a request to display the notice on the Notice Board.
 8. All the Principal District & Sessions Judges, with request to display the notice on the Notice Board.
 9. The Secretaries of all State Bar Councils
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10. President, J&K High Court Bar Associations Jammu/Srinagar with request to display the notice on the Notice Board of the Associations.
 11. CPC, e-Courts, High Court of J&K and Ladakh with the request to upload this notice on the High Court official Website.



SECRETARY
Committee for Designation of Senior Advocates